

Declaration of Assets and Liabilities

I, 12014 341(son/daughter/wife of E90 y 01297 HEAT wears, belonging to 19817 AUIT HAT, 4291 give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets (Assets in joint na

gi	(Assets in Joint ven)	name indic	cating the ex	tent of joint ov	vnership will als	o have to be
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No.	o.	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3
(i) Cash	4500/-		1000/-	Name N/L	Etc. Name
(ii	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I 47				-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIC	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I. C R.S-3600 (1911-1)	577,97 R.D 18000/-	18 CIC.	N.C.	
(v)	Motor Vehicles (details of make, etc.)	NIC	NIC	Elai EIVSI 6477 AF BR-01CH 4881	NIC	-
(vi)	Jewellery (give details of weight and value)	PIC	-c487	रनो न/ १५: भाम २०००/-	MIC	-
(vii)	Other assets, such as values of claims / interests	NIC	1/12 V/L	NIC	NIC	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. निकाप क्रमार

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No	. Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIC	NIC	Name	PIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIC	pic	p l-	NL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL	NIC	NIC	NI -	NIL
	- Current market value	e =				2) g
	measurement) - Current market value	भेरूरि 15 डीग्गीर अवस्ति	PIL	pic	MC	NIC
	Others (such as	NIE	NIL	N/A	NII	111

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

NIL

NIL

MIL

MIL

[Note : Please give separate details for each item)

interest in property)

NIE

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.B. 1-015	15,00000/-
	(ii) Loans from financial institutions	8.8.1. 07 -	10,0000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIC	NIC
	(b) dues to departments dealing with supply of water	NIL	NIC
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIC	NIC
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIC	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CURPK8478H	NIC
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIL
	(iii) Sales Tax [Only in case of proprietary business]	MIL	NIL
8 8	(iv) Property Tax	NIC	NIL

Personal Detail GPF/CPF/PRAN No. P.T.S/BLA-1364/-Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre B.L.A.S - SERVICE (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. निलाप कुमार Name of Employee: 18,779 371 Place: 429/ Designation: 4/17/5 Date: 07/02/2023 Department: 1981 (1964)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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